



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**VACATION COURT CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,30th June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| <b>Sr.No.</b> | <b>Case Number</b>   | <b>Main Parties</b>   | <b>Petitioner Advocate</b> | <b>Respondent Advocate</b>          |
|---------------|----------------------|---|----------------------------|-------------------------------------|
| <b>MOTION</b> |                      |   |                            |                                     |
| 1             | PIL(Suo Moto)/5/2021 | XXX<br><b>Versus</b><br>IN RE - STATE OF ARUNACHAL PRADESH<br>AND 4 ORS | MR. U K NAIR, SR. ADV      | MR. A CHANDRAN, ADDL.<br>SR. GA, AP |

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LEAVE NOTE OF ADVOCATES FOR 30/06/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.               | Case Number              | Main Parties  | Petitioner Advocate  | Respondent Advocate                  |
|----------------------|--------------------------|---|--|--------------------------------------|
| <b><u>MOTION</u></b> |                          |   |  |                                      |
| 1                    | Tr.P.(C)./27/2021<br>B/O | ARINGTA GOGOI CHETIA<br><b>Versus</b><br>BIRAJ CHETIA   | MR. M DUTTA<br>MR K M BORA   |                                      |
| 2                    | WP(C)/3171/2021<br>B/O   | TAPAN DEY AND SAILEN KUMAR SHARMA<br>(JV)<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR R SINGHA  | SC, WATER RESOURCE                   |
| 3                    | WP(C)/3177/2021<br>B/O   | PREMDHAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS   | MR B D DAS<br>MR D KALITA<br>MS A BHUYAN   | GA, ASSAM<br>SC, AFDC                |
| 4                    | WP(C)/3184/2021<br>B/O   | DAVID KR. GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MR. A KHANIKAR<br>MR. P KONWAR   | SC, FOREST                           |
| 5                    | WP(C)/3185/2021<br>B/O   | CT/GD NO. 061734658 BHASKAR DAS<br>AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS   | MR. D BORAH  | ASSTT.S.G.I.                         |
| 6                    | WP(C)/3188/2021<br>B/O   | M/S KBM ENTERPRISE AND ANR<br><b>Versus</b><br>NATIONAL HIGHWAYS AND<br>INFRASTRUCTURE DEVELOPMENT<br>CORPORATION LIMITED AND 5 ORS | MR. P J SAIKIA<br>MR. A K GUPTA<br>MR K J SAIKIA   | SC, NHIDC                            |
| 7                    | WP(C)/3189/2021<br>B/O   | ASSAM LAND AND REVENUE OFFICERS<br>ASSOCIATION (ALRSOA) AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 126 ORS.                | MR N DUTTA<br>MR. P MAHANTA<br>MS S SARMA HAZARIKA<br>MR. R B GOHAIN<br>MR. D J DAS        | GA, ASSAM<br>SC, APSC<br>SC, REVENUE |
| 8                    | WP(C)/3190/2021<br>B/O   | SAMBHAVI AND ANR<br><b>Versus</b><br>CENTRAL BOARD OF SECONDARY<br>EDUCATION AND 4 ORS  | MR. A GANGULY<br>MR. A DUTTA   | SC, CBSC                             |
| <b><u>ORDERS</u></b> |                          |   |  |                                      |
| 9                    | W.P.(CrI.)/5/2021<br>B/O | PARTHA PRATIM MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS.  | MR. A K BHUYAN<br>MR. M DAS<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MS B BORA | GA, ASSAM                            |

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 18**

**[CRIMINAL BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.                    | Case Number                  | Main Parties   | Petitioner Advocate   | Respondent Advocate |
|---------------------------|------------------------------|--|---|---------------------|
| <b><u>MOTION (BA)</u></b> |                              |  |   |                     |
| 1                         | Bail Appln./1282/2021        | RAFIUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                | MRS J BEGUM<br>MR D MAHANTA<br>MR. A R KHAN                 | PP, ASSAM           |
| 2                         | Bail Appln./1310/2021<br>B/O | DILIP MANDAL @ DILIP BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR M AHMED<br>MR. N AHMED                                   | PP, ASSAM           |
| 3                         | Bail Appln./1361/2021<br>B/O | BAKKAR ALI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR M AHMED  | PP, ASSAM           |
| 4                         | Bail Appln./1381/2021<br>B/O | ISMAIL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. M DUTTA   | PP, ASSAM           |
| 5                         | Bail Appln./1392/2021<br>B/O | SUJIT DAS AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR A A DEWAN<br>MR S PRODHANI                               | PP, ASSAM           |
| 6                         | Bail Appln./1404/2021<br>B/O | NURUL AMIN @ NURUL AMIN ADOM<br><b>Versus</b><br>THE STATE OF ASSAM                  | MRS S N KHANDAKAR<br>MR. M A LASKAR<br>S AHMED              | PP, ASSAM           |
| 7                         | Bail Appln./1406/2021<br>B/O | KHAIRUL KHAN @ KHAIRUL ISLAM KHAN<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. S MUNIR<br>MR S M ABDULLAH P<br>MR. J ALI<br>MD R ISLAM | PP, ASSAM           |
| 8                         | Bail Appln./1407/2021<br>B/O | ZAMIR UDDIN LASKAR @ JOMIR UDDIN<br>LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM    | MR. A M BARBHUIYA   | PP, ASSAM           |
| 9                         | Bail Appln./1408/2021<br>B/O | SOFIQU ALOM CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. N BORAH<br>MR. N BORAH<br>MR P K BORA                   | PP, ASSAM           |
| <b><u>MOTION</u></b>      |                              |  |   |                     |
| 10                        | CrI.Rev.P./150/2021<br>B/O   | ASIF ALI MIR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                          | MRS. B GOGOI<br>MR. A SARMAH                                | PP, ASSAM           |
| 11                        | AB/1677/2021<br>B/O          | ROHIBUL SK. @ RAHIBUL SK. @ RAHIBUL<br>SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM | MRS. B GOGOI  | PP, ASSAM           |

|                                 |                                |  |  |           |
|---------------------------------|--------------------------------|--|--|-----------|
| 12                              | AB/1682/2021<br>B/O            | AMANUL HAQUE @ AMANUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR A K AZAD<br>MS. C KALITA<br>MS. S DEVI                          | PP, ASSAM |
| 13                              | AB/1722/2021                   | RUSTOM ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. S C BISWAS<br>MR. P S BISWAS<br>MD. A KUDDUS<br>MR. A H MONDAL | PP, ASSAM |
| 14                              | AB/1739/2021<br>B/O            | MOINUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. P DEKA<br>MR. A CHETIA<br>MR R HOQUE<br>MR A DAS               | PP, ASSAM |
| 15                              | AB/1761/2021<br>B/O            | FAZAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MD S HOQUE<br>MR. M DEKA   | PP, ASSAM |
| 16                              | AB/1765/2021<br>B/O            | NURUL ISLAM MOLLAH @ NURU MULAH<br>AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A H M R CHOUDHURY<br>MR. D F A AHMED                           | PP, ASSAM |
| 17                              | AB/1775/2021<br>FIXED          | SMTI. NABAM AKA<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION                | MR U S BORGHAIN<br>MR. M G SINGH<br>MR. D J NATH                   | SC, C B I |
| 18                              | AB/1781/2021<br>B/O            | MIZANUR RAHMAN AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. S MUNIR<br>MR S M ABDULLAH P<br>MR. J ALI<br>MD R ISLAM        | PP, ASSAM |
| 19                              | AB/1786/2021<br>B/O            | JOHIRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR H R A CHOUDHURY<br>MR. I U CHOWDHURY                            | PP, ASSAM |
| 20                              | AB/1787/2021<br>B/O            | SABBER AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. A R BHUYAN<br>MR. M A I HUSSAIN                                | PP, ASSAM |
| 21                              | AB/1788/2021<br>B/O            | ABDUL GOFUR<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. S C BISWAS<br>MR. B U LASKAR                                   | PP, ASSAM |
| 22                              | AB/1800/2021<br>B/O            | RAFIK ALI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. R ISLAM<br>MR F A AHMED  | PP, ASSAM |
| 23                              | AB/1806/2021<br>B/O            | AZAR UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                        | PP, ASSAM |
| 24                              | AB/1809/2021<br>B/O            | MRINAL MEDHI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. S A HUSSAIN<br>MR D J HALOI                                    | PP, ASSAM |
| 25                              | AB/1811/2021<br>B/O            | DIPANKAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. M J BARUAH   | PP, ASSAM |
| <b><u>BAIL HEARING (BA)</u></b> |                                |  |  |           |
| 26                              | Bail Appln./581/2021<br>FIXED  | REKHA GOGOI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR Z RAHMAN<br>MS A DEVI<br>MR. B KHAKHLARY                        | PP, ASSAM |
| 27                              | Bail Appln./1184/2021<br>FIXED | MAKIBAR RAHMAN @ MUKUT ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.         | MR. S C BISWAS<br>MR F HAQUE<br>MR. P S BISWAS                     | PP, ASSAM |
| 28                              | Bail Appln./1232/2021<br>FIXED | JAMID HUSSAIN BARBHUIYA AND ANR.<br><b>Versus</b><br>STATE OF ASSAM                | MRS. R RONGMEI<br>MRS. S ISLAM                                     | PP, ASSAM |
| <b><u>BAIL HEARING</u></b>      |                                |  |  |           |
| 29                              | AB/1500/2021<br>B/O            | HAFIZUR RAHMAN AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. A AHMED<br>MR. I U CHOWDHURY                                   | PP, ASSAM |
| 30                              | AB/1611/2021<br>B/O            | ABDUS SATTAR AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. B CHOWDHURY<br>MR A C ALI                                      | PP, ASSAM |

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